

## LOK SABHA DEBATES

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### LOK SABHA

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Tuesday, March 17, 1992/Phalgun 27,  
1913 (Saka)

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The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

WELCOME TO THE SPEAKER OF THE  
HOUSE REPRESENTATIVES OF THE  
PUBLIC OF TRINIDAD AND TOBAGO

[English]

MR. SPEAKER: Honourable Mem-  
bers, at the outset, I have make an  
announcement.

On my own behalf and on behalf of the  
hon. Members of the House, I have great  
pleasure in welcoming Her Excellency Miss  
Occah Seapaul, Speaker of the House of  
Representatives of the Republic of Trinidad  
and Tobago, who is on a visit to India as our  
honoured guest.

She arrived Delhi on 16 March, 1992  
morning. She is now seated in the Special  
Box. We wish her a happy and fruitful stay in  
our country. Through her we convey our  
greetings and best wishes to the President,  
Prime Minister, the Parliament, the Govern-  
ment and the friendly people of the Republic  
of Trinidad and Tobago.

MR. SPEAKER: Question No. 285 is

postponed. Now Question No. 286, Shri  
Sreenivasa Prasad. Shri Kodakani Gow-  
dana Shivappa. Both are absent. Question  
No. 287, Shrimati Basava Rajeswari.

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11.00 hrs.

ORAL ANSWERS TO QUESTIONS

[English]

### Laws Relating to Women

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\*287. SHRIMATI BASAWA RAJES-  
WARI:  
SHRI RAM NARAIN BERWA:

Will the Minister of HUMAN RE-  
SOURCE DEVELOPMENT be pleased to  
state:

(a) whether the Government have re-  
cently reviewed the laws relating to women;

(b) if so, whether any loopholes have  
been found therein;

(c) if so, whether the Government pro-  
pose to bring in amendments to plug the  
same; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF HUMAN RESOURCE DE-  
VELOPMENT (DEPARTMENT OF HOME  
AFFAIRS AND SPORTS AND THE RE-  
PLACEMENT OF WOMEN AND CHILD